

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 3222

TO BE ANSWERED ON 16.12.2024

Minimum Wages to Contract Workers in CPSUs

3222. Com. Selvaraj V:
Shri Subbarayan K:

Will the Minister of FINANCE be pleased to state:

- (a) the total number of contract workers employed in the CPSUs along with details thereof;
- (b) whether the Government has data that the contract and casual workers in the CPSUs are paid minimum wages of the respective sectors;
- (c) if so, the details thereof; and
- (d) if not, whether any mechanism is being developed to collect the details and ensure payment of minimum wages to all the contract and casual workers in all the CPSUs?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) As per information provided by the Central Public Sector Enterprises (CPSEs) in the Public Enterprises (PE) Survey 2022-23, the number of casual/ contract workers employed in CPSEs is 6,47,610.

(b) to (d) CPSEs function under the administrative control of respective Ministries/ Departments. All CPSEs are required to comply with all statutory legislation including Minimum Wages Act.
